

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: Comp Code: 1770 dated .08.2021

GOVERNMENT ORDER NO:- 4330-JK (LD) of 2021

DATED:- 11 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

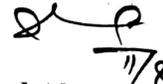
Secretary to Government

Dated:- 11.08. 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Jal Shakti Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

S NO.	TITLE OF THE CASE	OIC
1.	O.A No 61/595/21 Babu Ram V/S U.T of J&K & Ors.	Er. Vikram Dogra, Executive Engineer, PHE Division Kathua
2.	O.A No 61/871/2021 Tariq Hussain V/S UT. Of J&K & Ors.	Er. Rajesh Sethi, Executive Engineer, PHE (Civil) Division Poonch
3.	O.A No 61/617/21 Ramesh Lal V/S UT of J&K & Ors	Er. Bhram Jyoti, Executive Engineer, PHE (Civil) Division Akhnoor
4.	W.P© No 1277/2021 Sohan Lal & Ors.	
5.	O.A No 1104/2021 Sehdev Singh V/S U.T of J&K & Ors.	
6.	O.A No 61/1235/20 Mohd Irfan V/S U.T of J&K & Ors.	Er. Mushtaq Ahmed, Executive Engineer, PHE (Civil) Division Rajouri
7.	O.A No 788/2021 Mohd Rashid V/S U.T of J&K & Ors.	
8.	OA No 1137/21 Vishal Kumar V/S U.T of J&K & ors.	
9.	O.A NO 809/2021 Nikhil Gandral V/S U.T Of J&K & Ors.	Sh. M.P Singh , S.E MECH URBAN CIRCLE JAMMU,
10.	WP© No 1236/2021 Suram Chand v/s U.T of J&K & Ors	Mohd Taj Chowdhary, PHE Division Udhampur
11.	O.A no 923/2021 Shiv Lal Singh & Ors V/S U.T of J&K & Ors	, Sh. Sunil Kumar, Hydraulic Division Ramban
12.	WP© No 1437/2021 Mallka Bi V/S U.T of J&K & ors.	Er. Roop Krishan Raina, Superintending Engineer, Hydraulic Circle Doda,
13.	WP© No 1436/2021 Mashqoor Ahmed V/S U.T of J&K	
14.	O.A No 61/733/2021 Ramesh Singh V/S U.T of J&K & ors.	Sh. R.K Rakwal, PHE MECH. North Division Jammu
15.	WP© No 1328/2021 Parveena Begum V/S U.T of J&K & Ors.	Anil Kumar Kailoo ,Hydraulic Division Kishtwar
16.	WP© No 586/2021 Pritpal Singh & Ors. V/S U.T of J&K & Ors.	Sh.. Rajesh Sethi , PHE Division Poonch.
17.	OWP No.44/2014 and CMA No.44/2014 Janak Raj Bhagat & Others V/s State of J&K & Ors.	Er.Vivek Kohli , Executive Engineer Jal Shakti Flood Control Division Jammu
18.	OWP No.229/2015	

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	B.L.Safaya V/s State of J&K Ors.	
19.	OWP (PIL) No.35/2014. Rattan Singh V/s State of J&K & Ors.	
20.	OWP No.887/2016 & MP NO.01/2016. Inhabitants of Village Barjala and Khandwal V/s State of J&K & Ors.	
21.	CAO 171/2015 in OWP No.683/2015. Janak Raj & Others V/s Parvez Malik.	
22.	OWP 30/2017 & MP NO.01/2017 Caveat No.113/2017. Annu Gupta & others V/s State.	
23.	PIL No.01/2017. Diwakar Sharma V/s State & Ors.	
24.	CPPILL 10/2016 Sonu Singh V/s State and Others.	
25.	OWP No.2213/2017. Inhabitants of Village Lower Barnai and another V/s Ashwani Kumar & Ors.	
26.	WPPIIL 19/2012. Ashish Sharma & others V/s State of J&K & Ors.	
27.	WPPIIL 07/2014. Diwakar Sharma V/s State & Ors.	
28.	OWP 2068/2017. J&K Housing Cooperative Society V/s State & Ors.	
29.	CCPIL 08/2018. Rashpal Singh V/s Kuldeep Mangotra Former Chief Engineer I&FC, Deptt. and Ors.	
30.	PIL 37/2020 Balbir Singh V/s Union Territory of J&K and Ors.	
31.	Rajinder Singh ANR. V/s Union Territory of J&K and Ors.	
32.	OWP No.1672/2012 COA No.136/2013 Manzoor Ahmad V/s State.	Er.Mushtaq Ahmed, Executive Engineer Jal Shakti (I&FC) Division Rajouri
33.	SWP No.1283/2008. Mohd. Iqbal & Others V/s State & Ors.	
34.	No.1022/2013 Said Ullah V/s State & Ors.	
35.	COA (OW) No.102/2017 in CM 1103/2021. Nazir Ahmed Ganai V/s Mr.Mushtaq Ahmed Commisioner/Secretary to Govt. Relief Department J&K Civil Sectt. Srinagar.	
36.	SWP No.174/2008 & CMP 212/2008. Mohd. Razaq V/s State and Ors.	
37.	CP OWP No.201/2018. Showket Ahmed Shawl V/s Pawan Kotwal.	
38.	CCP (S) 426/2019.	

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	Qamar Rubani.	
39.	Writ petition No.(L) 516/2021. Abdul Haq & others V/s UT of J&K and Ors.	
40.	LPA (SW) No.545/2001 CMA No.611/2001 dated:-18/02/2014.	Er.Ravi Bakshi,Executive Engineer Jal Shakti Mech. Irri. Construction Division Jammu,
41.	Waryam Dass S/O Titru Ram R/O Marjali V/s State of J&K and ors	
42.	OWP No.100 of 2017 in OWP 672/165 Sujan Singh V/s State & Ors.	Er.Narinder Sapolia Executive Engineer Jal Shakti Flood Control Division Samba,
43.	WPC No.3314/2019 dt:-24/09/2019 Pardeep Singh Sambyal V/s State and Ors.	

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